

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE

LOK SABHA  
UNSTARRED QUESTION NO. 4348

TO BE ANSWERED ON FRIDAY, THE 11<sup>TH</sup> AUGUST, 2017  
SHRAVANA 20, 1939 (SAKA)

**ED Meeting with CPS**

4348. SHRI SHRIRANG APPA BARNE:  
SHRI DHARMENDRA YADAV:  
DR. PRITAM GOPINATH MUNDE:  
DR. SHRIKANT EKNATH SHINDE:  
SHRI NAGENDRA KUMAR PRADHAN:

Will the Minister of FINANCE be pleased to state:

- (a) whether officers of Enforcement Directorate (ED) has visited London and met the Crown Prosecution Service (CPS);
- (b) if so, the details in this regard;
- (c) the details of response of the CPS on the issues raised by the officials of ED;
- (d) whether any time frame has been given by the CPS to finalise their stand on the issue of extradition case; and
- (e) if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI SANTOSH KUMAR GANGWAR)

(a) & (e) : officers of Enforcement Directorate visit other countries as and when needed to contact the Prosecution offices of their counterpart in relation to offences under investigation. It is not possible to provide details with respect to matters which are still under investigation.

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